

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1273
ANSWERED ON:12.12.2013
IZZAT MONTHLY SEASON PASS
Angadi Shri Suresh Chanabasappa;Punia Shri P.L.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Income-Certificate has been made mandatory for commuters to obtain the Izzat Monthly Season Ticket (MST) from the Railway department;
- (b) if so, the details thereof;
- (c) whether other rules for issue of Izzat MST have also been revised;
- (d) if so, the details thereof; and
- (e) whether views of Members of Parliament were taken into consideration while making changes and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

- (a) & (b): Yes, Madam. Additional income certificate from the local Government officials have been made compulsory for the issue of IZZAT MST.
- (c) & (d): Photo Identity Card cum residential proof have been made compulsory for issue of IZZAT MST. No changes in the other provisions like income limit of Rs. 1500, charges of Rs. 25 inclusive of all surcharges, distance limit of 150 Kms etc., have been made.
- (e): Modification/amendment of the policy guidelines based on the feedback received, is a continuous and ongoing process.